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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2604/2000

Thursday, this the 15th day of February, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE SHRI S.A.T. RIZVI, MEMBER (ADMN)

1. Shri Paramjeet Singh, S/o Shri Jamil Singh, Engine Turner(ET), Loco Shed, Ghaziabad, Ghaziabad.
 2. Shri Sawarn Singh, S/o Shri Gurnam Singh, ET, New Delhi. Northern Railway.
 3. Shri Vihender Mohan, So Shri Devi Dayal, Engine Turner (ET), Loco Shed Northern Railway, New Delhi.
- ..Applicants.
- (By Advocate: Shri D. Ramakrishana Reddy)

VERSUS

1. Union of India through General Manager, (N.Rly), Baroda House, New Delhi.
2. Divisional Rly Manager N.Rly DRM Office, New Delhi
3. Divisional Personnel Officer, DRM Office, New Delhi
4. Madan Lal/ H.R., ET-Dli., (Transfer GZB) Loco Shed (N.R.) Dli.
5. Narain Singh/ S.L., ET-Dli, Loco Shed, N.R.I. Dli.
6. Om Prakash/B.S., SHT./Dli, Loco Shed, N.R. Dli.
7. Lalit Tyagi/R.S.Tyagi, ET.DLI (Transfer GZB), Loco Shed N.R. GZB.
8. Ram Kumar/V.P.S., ET. NDLS., Loco Shed N.R. NDLS.
9. Roshan Lal, ET. PNP. Crew Controller. (N.R.), Panipat.
10. Sunil Dutt/S.R., ET. Dli, Loco Shed, N.R. Delhi.
11. Ravinder Kumar/D.R., ET. NDLS (Transfer GZB) Loco Shed (N.R.) NDLS.
12. Qutubuedin, ET. NDLS (Transfer GZB) Loco Shed (N.R.) NDLS.
13. Anil Sagar/J.N.P., ET-NZM, (Transfer GZB) Loco Shed (N.R. GZB).

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14. Jeevan Kumar/T.C., SHT. TKD, Loco Shed (N.R.) TKD.
15. R.S. Negi/G.S. Negi, ET. Delhi, Loco Shed, (N.R.) TKD.
16. Giri Raj Singh/S.L.I., ET. TKD, Loco Shed (N.R.) TKD.
17. Ishwar Singh/B.S., ET-DLI, Loco Shed-Dli (N.Rly)
18. Balbir Singh/C.S., ET. TKD., Loco Shed-TKD (N.Rly).
19. Manjeet Singh/S.S.S., SHT-SSB, Loco Shed (N.R.) SSB.
20. Subash Chand/PC, ET. DLI, Loco Shed, DLI (N.Rly).
21. Sohan Pal/B.S., E.T. Delhi, Loco Shed (N.R.) Delhi.
22. Nirmal Kumar/A.S., ET. Delhi, Loco Shed (N.R.) Delhi.
23. Rameshwar/GIR, ET. NDLS., Loco Shed, (N.R.) NDLS.
24. Nepal Singh/D.S., SHT.TKD., Loco Shed (N.R.) TKD.
25. Balbir Singh/M.S., SHT. TKD, Loco Shed (N.R.) TKD.
26. Vijay Pal/P.L., ET. NDLS. (Transfer GZB), Loco Shed, (N.R.) GZB.
27. Ravinder Kumar/J.R., ET.-DLI, Loco Shed-DLI, (N.Rly).
28. Harnek Singh/F.S., ET. NDLS., Loco Shed, (N.R.) NDLS.
29. Ram Kumar Jha/M.L. Jha, SHT. TKD, Loco Shed (N.R.) TKD.
30. Surinder Kumar/ U.P.S., ET.-DLI, Loco Shed-DLI, (N.RLY).
31. Raj Pal/C.B., ET.TKD, Loco Shed (N.R.) TKD.
32. P.C. Verma/K.P. Verma, TRANSFER TO CENTRAL RAILWAYS, ET-TKD, Loco Shed -TKD, (N.RLY).
33. Parveen Kumar/T.C., SHT.TKD., Loco Shed, (N.R.) TKD.
34. U.P. Narain/V.N., ET. NDLS., Loco Shed (N.R.) NDLS.

35. Balwant Singh/N.L., SHT-TKD, Loco Shed (N.R.) TKD.
36. Rajesh Kumar(R.D.), E.T - DLI, Loco Shed - DLI (N.RLY).
37. Dharmender Kumar/R.L., ET. TKD., Loco Shed (N.R.) TKD.
38. Satbeer Singh/R.S., SHT-TKD, Loco Shed (N.R.) TKD.
39. Faqir Chand/RID, SHT-TKD, Loco Shed (N.R.) TKD.
40. Santosh/U.P.O., SHT-TKD, Loco Shed (N.R.) TKD.
41. Jai Karan/S.S., NVT Failed, SHT - DLI, Loco Shed - DLI (N.RLY).
42. Dalveer Singh/D.S., SHT-SSB, Loco Shed (N.R.) SSB.
43. Kushal Pal Singh/M.S., ET-NDLS, Loco Shed (N.R.) NDLS.
44. Darshan Kumar/O.P., ET-TKD, Loco Shed (N.R.) TKD.
45. A.K. Banga/B.R., SHT-TKD, Loco Shed - TKD (N.RLY).
46. Pal Singh/R.K., ET-TKD, Loco Shed (N.R.) TKD.
47. Gopal/S.B., SHT-TKD, Loco Shed (N.R.) TKD.
48. Raju Ram/L.R., SHT-TKD, Loco Shed (N.R.) TKD.
49. A.K. Dixit/P.N. Dixit, ET-NDLS, Loco Shed (N.R.) NDLS.
50. G.K. Sharma/M.L. Sharma, ET-NDLS, Loco Shed (N.R.) NDLS.
51. Neeraj Kumar/Satpal, SHT-TKD, Loco Shed (N.R.) TKD.
52. Ravi Kiran/C.R., SHT-TKD, Loco Shed (N.R.) TKD.
53. Satbeer Singh/LC., SHT-TKD, Loco Shed (N.R.) TKD.
54. N.P. Singh/S.D. Singh, ET-TKD, Loco Shed (N.R.) TKD.
55. Baleshwar Parshad, ET-Dli, Loco Shed (N.R.) Dli.

56. Sat Pal Singh/R.N., ET-Dli, Loco Shed
(N.R.) Dli.

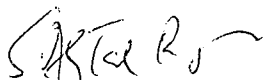
..Respondents.

O R D E R (ORAL)

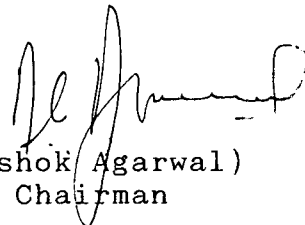
Hon'ble Shri Justice Ashok Agarwal:

By an order issued on 14.12.2000, we have directed notices to issue, returnable on 2.2.2001. Since the applicants had failed to submit the requisite paper books for service upon the respondents, notices could not be issued by the Registry. In the circumstances, when the matter was placed before the Joint Registrar on 2.2.2001, an order was issued to address a communication to the applicants to file their paper books. Despite aforesaid communication having been addressed to the advocate of the applicants, paper books have not so far been filed.

2. In the circumstances, present OA is dismissed for default and non-prosecution.



(S.A.T. Rizvi)
Member (A)



(Ashok Agarwal)
Chairman

/sunil/